NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/687/(IB)/2017

NAME OF THE PETITIONER(S)

: CMG STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIQUE ROOF PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

COUNSEL FOR

ARP TISHRINI KETHAN

COUNSEL FOR

SISARASKUMAR

APPLICANT PCS-Coursel for Respondent

T.Sh

ORDER

Counsel for Applicant present. Representative for Corporate Debtor present. Counsel for the Applicant prayed for time stating that settlement talks between the parties are in progress. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk